

15.31 hrs.

**FOREIGNERS (AMENDMENT) BILL
1986***

[English]

SHRI SYED SHAHABUDDIN (Kisanganj) : (Amendment of Section 9) I beg to move for leave to introduce a Bill further to amend the Foreigners Act, 1946.

MR. CHAIRMAN : The question is :
“That leave be granted to introduce a Bill further to amend the Foreigners Act, 1946 ”

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

15.32 hrs.

INDIAN PENAL CODE (AMENDMENT) BILL, 1986*

(Insertion of new section 309 A)

[English]

SHRI V. SOBHANADRESSWARA RAO (Vijayawada) : I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Indian Penal Code.”

The motion was adopted.

SHRI V. SOBHANADRESSWARA RAO : I introduce the Bill.

REGISTRATION (AMENDMENT) BILL, 1986*

(Amendment of section 2, etc.)

[Translation]

SHRI RAMASHRAY PRASAD SINGH (Jahanabad) : I beg to move for leave to introduce a Bill further to amend the Registration Act, 1908.

[English]

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Registration Act, 1908.”

The motion was adopted.

[Translation]

SHRI RAMASHRAY PRASAD SINGH : I introduce the Bill.

CINEMATOGRAH FILMS (DISTRIBUTION) BILL, 1986*

[English]

SHRI K. RAMAMURTHY (Krishanagiri) : I beg to move for leave to introduce a Bill to provide for constitution of a Film Board for regulation of sale and distribution of cinematograph films and for matters connected therewith.

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill to provide for constitution of a Film Board for regulation of sale and distribution of cinematograph films and for matters connected therewith.”

The motion was adopted.

SHRI K. RAMAMURTHY : I introduce the Bill.

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